

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA No. 787/93

(9)

New Delhi this the 28th day of April, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member, (J)

In the matter of

Association of Directors of  
Indian Council of Agricultural  
Research (Regd.)

Through The President and Secretary  
of the ADICAR on behalf of the  
Directors, Project Directors of the  
ICAR Institutes.

..Applicants

(None for the applicants)

Versus

1. The Union of India  
through the Secretary,  
Department of Agricultural Research  
and Education,  
Ministry of Agriculture,  
Krishi Bhawan, New Delhi.

2. The President,  
Indian Council of Agricultural  
Research, Krishi Bhawan,  
New Delhi.

3. The Director General,  
Indian Council of Agricultural  
Research, Krishi Bhawan,  
New Delhi.

4. The Secretary,  
Indian Council of Agricultural  
Research, Krishi Bhawan,  
New Delhi.

.. Respondents

(None for the Respondents)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

None for the parties, even on the second call. This  
case had come up for hearing on 8.3.99 on which date also  
none had appeared for the parties. However, last chance was  
given to the applicant and the case was adjourned on 14.4.99 but  
on that date also none had appeared for the applicant.

Under the circumstances, this OA is dismissed for  
default and non-prosecution.

*Lakshmi*  
(Smt. Lakshmi Swaminathan)  
Member (J)

*Adige*  
(S.R. Adige)  
Vice Chairman (A)